

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : INDORE**

**Civil Contempt Petition No.201/00013/2017**

(in OA 201/00674/2014)

Indore, this Thursday, the 14<sup>th</sup> day of December, 2017

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Abdul Rafiq, S/o Abdul Hafiz, Aged – 56 years 8 Months,  
Occupatoin – Government Service, R/o Haroon Colony,  
Khajrana, Indore (M.P.) **-Petitioner/Applicant**

(By Advocate – Petitioner in person)

**V e r s u s**

Shri More, Sr. Superintendent, Post Office, Indore City  
Division, Indore - 452007 **-Respondent/Contemnor**

(By Advocate – Shri Kshitij Vyas)

**O R D E R (O R A L)**

**By Navin Tandon, AM**

Learned counsel for the respondent/contemnor has handed over the Cheque No.047898 dated 13.12.2017 for Rs.14,573/- to the petitioner/applicant, Shri Abdul Rafique in the Court.

2. Thus, we find that order of this Tribunal in OA No.201/00674/2014 has been duly complied with and nothing survives in this Contempt Petition. Accordingly, contempt proceedings are dropped. Notice of contempt is discharged.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**